

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

251. CA/404/2023 CP/243(MB)2022

**IN THE MATTER OF**

Sanjay Doshi ... Petitioner

Vs

SHREYAS TRADING COMPANY PRIVATE LIMITED

... Respondent

U/s 213 Sec. 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

**Order Delivered on 07.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Due to paucity of time, the matter could not be taken up. List on **20.12.2023**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/